

**IN THE COURT OF H. H. J. SHRI S. N. YADAV (C. R. No.37)**  
**BOARD 16/07/2020**

<b>Sr. No.</b>	<b>Case No.</b>	<b>Police Station</b>	<b>Stage</b>	<b>Next date</b>
1	B.A. 461/20			
2	B.A. 757/20	Bhandup	Argument	
3	BA 1419/20 in (S.C.269/17 @ S.C. 488/18)			
4	B.A. 1534/20	Navghar	Argument	
5	B.A. 1529/20 @ Intervention Appln. 973/20			
6	B.A. 1092/20	Ghatkopar	Argument	
7	B.A. 340/20		Order	
8	B.A. 1583/20	Parksite		
9	A.B.A. 709/20		Say	
10	A.B.A. 733/20	Pant Nagar		
11	A.B.A. 750/20	EOW	Fresh	
12	A.B.A. 751/20	EOW	Fresh	
13	A.B.A. 708/20			
14	A.B.A. 755/20		Fresh	
15	A.B.A. 761/20		Fresh	
16	A.B.A. 763/20		Fresh	
17	A.B.A. 738/20		Order	
18	A.B.A. 745/20 @ Intervention appln	EOW		
19	A.B.A. 1998/19			
20	A.B.A. 2034/19			
21	Cr. Rev. 652/20 @ MA 256/20		Order	
22	M.A. 25/20 in ABA 915/16			
23	M.A. 26/20 in ABA 916/16			
24	M.A. 976/20 in BA 124/20		Fresh	
25	S.C. 2042/19		Ex.4 hrg	
26	SC 548/18 (as per CIS nxt dt.23.09.20)	Mankhurd		